GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2437 ANSWERED ON FRIDAY THE 09th MARCH, 2018/ PHALGUNA 18, 1939 (SAKA)

CSR PROJECTS

QUESTION

2437. SHRI RAJESH PANDEY: SHRI NISHIKANT DUBEY:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the number of organisations working in the social sectors including Non-Governmental Organizations (NGOs) involved in Corporate Social Responsibility (CSR) projects such as environment, skill development, water and sanitation through CSR activities across the country, Statewise; and
- (b) the details of the funds sanctioned/ allocated/utilised by the above said organisations/NGOs during the last three years?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS

(SHRI P. P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी. पी. चौधरी)

(a) & (b): No such data is maintained in the Ministry. However, rule 8(1) of the Companies (Corporate Social Responsibility Policy) Rules, 2014, prescribes the specified format of annual disclosure on CSR in their Board's Report, which includes disclosure w.r.t. name of Trusts or Societies or Section 8 companies, if any.
